

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.35/S.O./2023

Date : 06.10.2023

Consequent upon retirement of Hon'ble Judges and partial modification of Standing Order No.14/S.O./2023 dated 16.03.2023, the judgeships for guardianship are re-allocated to the Hon'ble Judges as under :-

S. No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOCATED FOR GUARDIANSHIP
1.	HON'BLE MR. JUSTICE MANINDRA MOHAN SHRIVASTAVA	JAIPUR METROPOLITAN -I JAIPUR METROPOLITAN -II
2.	HON'BLE MR. JUSTICE VIJAY BISHNOI	JODHPUR METRO JODHPUR DISTRICT
3.	HON'BLE MR. JUSTICE ARUN BHANSALI	UDAIPUR, RAJSAMAND
4.	HON'BLE MR. JUSTICE PANKAJ BHANDARI	AJMER , BUNDI
5.	HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI	ALWAR, BIKANER
6.	HON'BLE MR. JUSTICE DINESH MEHTA	BHILWARA
7.	HON'BLE MR. JUSTICE VINIT KUMAR MATHUR	GANGANAGAR
8.	HON'BLE MR. JUSTICE BIRENDRA KUMAR	BHARATPUR
9.	HON'BLE MR. JUSTICE MANOJ KUMAR GARG	PALI
10.	HON'BLE MR. JUSTICE INDERJEET SINGH	KOTA
11.	HON'BLE MR. JUSTICE NARENDRA SINGH DHADDHA	JAIPUR DISTRICT
12.	HON'BLE MR. JUSTICE MAHENDAR KUMAR GOYAL	SIKAR
13.	HON'BLE MR. JUSTICE FARJAND ALI	MERTA
14.	HON'BLE MR. JUSTICE SUDESH BANSAL	DAUSA
15.	HON'BLE MR. JUSTICE ANOOP KUMAR DHAND	TONK
16.	HON'BLE MR. JUSTICE VINOD KUMAR BHARWANI	JHUNJHUNU
17.	HON'BLE MR. JUSTICE MADAN GOPAL VYAS	CHITTORGARH
18.	HON'BLE MR. JUSTICE UMA SHANKER VYAS	JHALAWAR
19.	HON'BLE MS. JUSTICE REKHA BORANA	BALOTRA
20.	HON'BLE MR. JUSTICE SAMEER JAIN	SAWAI MADHOPUR
21.	HON'BLE MR. JUSTICE KULDEEP MATHUR	HANUMANGARH
22.	HON'BLE SMT. JUSTICE SHUBHA MEHTA	KARALI
23.	HON'BLE MR. JUSTICE GANESH RAM MEENA	BARAN
24.	HON'BLE MR. JUSTICE ANIL KUMAR UPMAN	DHOLPUR
25.	HON'BLE DR. JUSTICE NUPUR BHATI	JALORE
26.	HON'BLE MR. JUSTICE RAJENDRA PRAKASH SONI	CHURU
27.	HON'BLE MR. JUSTICE ASHOK KUMAR JAIN	BANSWARA
28.	HON'BLE MR. JUSTICE YOGENDRA KUMAR PUROHIT	SIROHI
29.	HON'BLE MR. JUSTICE BHUWAN GOYAL	DUNGARPUR
30.	HON'BLE MR. JUSTICE PRAVEER BHATNAGAR	PRATAPGARH
31.	HON'BLE MR. JUSTICE ASHUTOSH KUMAR	JAISALMER

C.P. Shrivastava
6/10/2023

-Sd-
CHIEF JUSTICE

Hon'ble Guardian Judges of the area are requested to advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER

C.P. Shrivastava
REGISTRAR GENERAL

6/10/2023

Date : 06.10.2023

No. PA/RG/9(3)/89(Sep.)/4060

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.)/(Judl.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.)/(Judl.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance & Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Joint Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank / Tribunals located in their judgements.
9. Private Secretary to all the Hon'ble Judges through e-mail.
10. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.

C.P. Shrivastava
REGISTRAR GENERAL

6/10/2023